

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1304
ANSWERED ON:30.07.2003
RESERVATION IN KENDRIYA VIDYALAYAS
PRIYA RANJAN DASMUNSI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 15% and 7.5% seats in fresh admissions are reserved for SC and ST candidates in Kendriya Vidyalayas;
- (b) if so, whether it is also a fact that hundreds of seats are also reserved for employees of Ministry of Human Resource Development, Ministry of External Affairs and RAW employees besides hundreds of seats are allotted on the recommendations of the Ministers of Human Resource Development;
- (c) if so, whether the reservation quota is adhered to in these admission too;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to ensure that children of the employees working in Ministries of HRD, E A and RAW are provided admission as per the reservation rules?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

- (a) Yes, Sir.
- (b) No, Sir. However, there is a special provision for admission for the following categories: -

Allotted Seats

(1) Employees of M/HRD	100
(2) Employees of MEA	75
(3) Employees of RAW	15
(4) Recommendations of Hon'ble HRM (spread over all states).	1000

- (c) to (e) The admission against these quotas are made over and above the class strength. It is practically not possible to provide reservations in these admissions. Hence, no reservation is applicable in it.